
**Maharashtra Municipal Councils, Nagar Panchayats And
Industrial Townships (Amendment) Act, 2010**

1 of 2011

[14 January 2011]

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**Maharashtra Municipal Councils, Nagar Panchayats And
Industrial Townships (Amendment) Act, 2010**

1 of 2011

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(First published, after having received the assent of the Governor, in the Maharashtra Government Gazette on the 14th January 2011). An Act further to amend the Maharashtra Municipal Councils, Nagar Panchayats and Industrial Townships Act, 1965. Whereas it is expedient further to amend the Maharashtra Municipal Councils, Nagar Panchayats and Industrial Townships Act, 1965, for the purposes hereinafter appearing ; it is hereby enacted in the Sixty-first Year of the Republic of India, as follows:-

1. Short Title :-

This Act may be called the Maharashtra Municipal Councils, Nagar Panchayats and Industrial Townships (Amendment) Act, 2010.

2. Amendment Of Section 179 Of Mah.XI Of 1965 :-

In section 179 of the Maharashtra Municipal Councils, Nagar Panchayats and Industrial Townships Act, 1965 (hereinafter referred to as the principal Act):-

(1) In sub-section (2):-

(a) For the words "one hundred rupees" the words "one thousand rupees" shall be substituted;

(b) For the words "twenty rupees" the words two hundred rupees shall be substituted;

(2) In sub-section (8):-

(a) For the words "one hundred rupees" the words "one thousand rupees" shall be substituted;

(b) For the words "twenty rupees" the words "two hundred rupees" shall be substituted.

3. Amendment Of Section 130 Of Mah.XI Of 1965 :-

In section 130 of the principal Act, in sub-section (7):-

(1) For the words one hundred rupees the words one thousand rupees shall be substituted;

(2) For the words twenty rupees the words two hundred rupees" shall be substituted.

4. Amendment Of Section 161 Of Mah.XI Of 1965 :-

In section 161 of the principal Act, in sub-section:-

(1) For the words one hundred rupees the words one thousand rupees shall be substituted;

(2) For the words twenty rupees the words two hundred rupees" shall be substituted.

5. Amendment Of Section 183 Of Mah.XI Of 1965 :-

In section 183 of the principal Act, in sub-section (6), for the words one thousand rupees the words " ten thousand rupees shall be substituted.

6. Amendment Of Section 185 Of Man.XI Of 1965 :-

In section 185 of the principal Act, in sub-section(2), for the words fifty rupees the words five hundred rupees shall be substituted.

7. Amendment Of Section 186 Of Mah.XI Of 1965 :-

In section 186 of the principal Act, in sub-section (3), for the words one hundred rupees the words one thousand rupees shall be substituted.

8. Amendment Of Section 189 Of Mah.XI Of 1965 :-

In section 189 of the principal Act:-

(1) In sub-section (9), for the words five thousand rupees the words

fifty thousand rupees shall be substituted;

(2) In sub-section (10), for the words twenty-five rupees the words two hundred and fifty rupees shall be substituted.

9. Amendment Of Section 192 Of Mah.XI Of 1965 :-

In section 192 of the principal Act, in sub-section (5):-

(1) For the words one hundred rupees the words one thousand rupees shall be substituted;

10. Amendment Of Section 193 Of Mah.XI Of 1965 :-

In section 193 of the principal Act, in sub-section (3):-

(1) For the words five hundred rupees the words five thousand rupees shall be substituted;

(2) For the words twenty-five rupees the words two hundred and fifty rupees shall be substituted.

11. Amendment Of Section 194 Of Mah.XI Of 1965 :-

In section 194 of the principal Act, in sub-section (2):-

(1) For the words five hundred rupees the words five thousand rupees shall be substituted;

(2) For the words ten rupees the words one hundred rupees shall be substituted.

12. Amendment Of Section 196 Of Mah.XI Of 1965 :-

In section 196 of the principal Act, for the words fifty rupees the words five hundred rupees shall be substituted.

13. Amendment Of Section 202 Of Mah.XI Of 1965 :-

In section 202 of the principal Act, in sub-section (3):-

(1) For the words one hundred rupees the words one thousand rupees shall be substituted;

(2) For the words ten rupees the words one hundred rupees shall be substituted.

14. Amendment Of Section 210 Of Mah.XI Of 1965 :-

In section 210 of the principal Act, in sub-section (3), for the words one hundred rupees the words "one thousand rupees, and in the case of continuing offence with further fine which may extend to

one hundred rupees for every day after the first during which such contravention continues shall be substituted.

15. Amendment Of Section 211 Of Mah.XI Of 1965 :-

In section 211 of the principal Act, in sub-section (2), for the words one hundred rupees the words one thousand rupees, and in the case of continuing offence with further fine which may extend to one hundred rupees for every day after the first during which such contravention continues " shall be substituted.

16. Amendment Of Section 215 Of Mah.XI Of 1965 :-

In section 215 of the principal Act:-

(1) In sub-section (4), for the words one hundred rupees the words one thousand rupees shall be substituted;

(2) In sub-section (7), for the words three hundred rupees the words three thousand rupees shall be substituted.

17. Amendment Of Section 216 Of Mah.XI Of 1965 :-

In section 216 of the principal Act, in sub-section (2), for the words one hundred rupees the words one thousand rupees shall be substituted.

18. Amendment Of Section 217 Of Mah.XI Of 1965 :-

In section 217 of the principal Act, in sub-section (5):-

(1) For the words fifty rupees the words five hundred rupees shall be substituted;

(2) For the words five rupees the words fifty rupees shall be substituted.

19. Amendment Of Section 221 Of Mah.XI Of 1965 :-

In section 221 of the principal Act, in sub-section (3), for the words fifty rupees the words five hundred rupees shall be substituted.

20. Amendment Of Section 224 Of Mah.XI Of 1965 :-

In section 224 of the principal Act, in sub-section (2), for the words two hundred and fifty rupees the words two thousand and five hundred rupees shall be substituted.

21. Amendment Of Section 228 Of Mah. XI of 1965 :-

In section 226 of the principal Act, in sub-section(2):-

- (1) For the words fifty rupees the words five hundred rupees shall be substituted;
- (2) For the words ten rupees the words a one hundred rupees shall be substituted.

22. Amendment Of Section 327 Of Mah.XI Of 1965 :-

In section 227 of the principal Act, in sub-section (2):-

- (1) For the words five hundred rupees the words five thousand rupees shall be substituted;
- (2) For the words twenty-five rupees the words two hundred a fifty rupees shall be substituted;

23. Amendment Of Section 229 Of Mah.XI Of 1965 :-

In section 229 of the principal Act:-

- (1) In sub-section (2), for the words one hundred rupees the words one thousand rupees shall be substituted;
- (2) In sub-section (2), for the words one hundred rupees the words one thousand rupees shall be substituted;

24. Amendment Of Section 230 Of Mah.XI Of 1965 :-

In section 230 of the principal Act, for the words "one hundred rupees" the words "one thousand rupees, and in the case of continuing offence with further fine which may extend to one hundred rupees for every day after the first during which such contravention continues" shall be substituted.

25. Amendment Of Section 231 Of Mah.XI Of 1965 :-

In section 231 of the principal Act:-

- (1) For the words one hundred rupees the words one thousand rupees shall be substituted;
- (2) For the words twenty rupees the word two hundred rupees shall be substituted.

26. Amendment Of Section 232 Of Mah.XI Of 1965 :-

In section 232 of the principal Act:-

- (1) In sub-section (3), for the words one hundred rupees the words one thousand rupees shall be substituted;

(2) Insub-section (4), in clause (b), for the words one thousand rupee the words ten thousand rupees shall be substituted.

27. Amendment Of Section 233 Of Mah.XI Of 1865 :-

In section 233 of the principal Act, for the words one hundred rupees the words one thousand rupees shall be substituted.

28. Amendment Of Section 236 Of Mah.XI Of 1965 :-

In section 236 of the principal Act. insub-section (2):-

(1) For the words one hundred rupees "the words one thousand rupees " shall be substituted;

(2) For the words ten rupees the words one hundred rupees" shall be substituted;

29. Amendment Of Section 246 Of Mah. XI of 1965 :-

In section 246 of the principal Act:-

(1) Insub-section (1):-

(a) For the words " two hundred rupees the words two thousand rupees shall be substituted;

(b) For the words 44 twenty rupees the words two hundred rupees shall be substituted;

(2) Insub-section (2):-

(a) For the words one thousand rupees the words ten thousand rupees shall be substituted;

(b) For the words fifty rupees the words five hundred rupees shall be substituted;

30. Amendment Of Section 249 Of mah. XI Of 1965 :-

In section 219 of the principal Act, in sub-section (5), for the word ten rupees the words one hundred rupees shall be substituted;

31. Amendment Of Section 251 Of Mahxi Of 1985 :-

In section 251 of the principal Act, insub-section (3), for the words five hundred rupees the words five thousand rupees shall be substituted.

32. Amendment Of Section 252 Of Mahxi Of 1965 :-

In section 252 of the principal Act, insub-section (5), for the words

five hundred rupees the words fivethousand rupees shall be substituted.

33. Amendment Of Section 253 Of Mah.XI Of 1965 :-

In section 253 of the principal Act, insub-section (3), for the words two hundred and fifty rupees the words two thousand and five hundred rupees shall be substituted;

34. Amendment Of Section 254 Of Mah.XI Of 1965 :-

In section 254 of the principal Act, insub-section (2), for the words one hundred rupees the words onethousand rupees shall be substituted.

35. Amendment Of Section S 265 Ofmah. XI Of 1965 :-

In section 265 of the principal Act:-

(1) Insub-section (1), for the words fifty rupees the words five hundredrupees shall be substituted;

(2) Insub-section (2), for the words one hundred rupees the words onethousand rupees shall be substituted.

36. Amendment Of Section 267 Of Mah.XI Of 1965 :-

In section 267 of the principal Act, insub-section (2):-

(1) For the words five hundred rupees the words five thousand rupees shall be substituted;

(2) For the words one hundred rupees the words one thousand rupees shall be substituted;

(3) For the words fifty rupees the words five hundred rupees shall be substituted;

(4) For the words ten rupees the words one hundred rupees shall be substituted.

37. Amendment Of Section 269 Ofmah. XI Of 1965 :-

In section 269 of the principal Act, in sub-section (2), for the words one hundred rupees the words one thousand rupees shall be substituted.

38. Amendment Of Section 272 Of Mah.XI Of 1965 :-

In section 272 of the principal Act, insub-section (3), for the words

fifty rupees the words five hundred rupees shall be substituted.

39. Amendment Of Section 274 Of Mah.XI Of 1965 :-

In section 274 of the principal Act, in sub-section (3):-

(1) For the words five hundred rupees the words five thousand rupees shall be substituted;

(2) For the words fifty rupees the words five hundred rupees shall be substituted.

40. Amendment Of Section 275 Of Mah.XI Of 1965 :-

In section 275 of the principal Act, in sub-section (3):-

(1) For the words five hundred rupees the words five thousand rupees shall be substituted;

(2) For the words fifty rupees the words five hundred rupees shall be substituted.

41. Amendment Of Section 276 Of Mah.XI Of 1965 :-

In section 276 of the principal Act, in sub-section (3):-

(1) For the words five hundred rupees the words five thousand rupees shall be substituted;

(2) For the words fifty rupees the words five hundred rupees shall be substituted.

42. Amendment Of Section 278 Of Mah.XI Of 1965 :-

In section 278 of the principal Act, in sub-section (3), for the words " one thousand rupees " the words "ten thousand rupees, and in the case of continuing offence with further fine which may extend to one thousand rupees for every day after the first during which such contravention continues " shall be substituted.

43. Amendment Of Section 279 Of Mah.XI Of 1965 :-

In section 279 of the principal Act, in sub-section (2):-

(1) For the words fifty rupees the words five hundred rupees shall be substituted;

(2) For the words five rupees the words fifty rupees shall be substituted.

44. Amendment Of Section 280 Of Mah.XI Of 1965 :-

In section 280 of the principal Act, in sub-section (3):-

(1) For the words five hundred rupees the words five thousand rupees shall be substituted;

(2) For the words fifty rupees the words five hundred rupees shall be substituted.

45. Amendment Of Section 281 Of Mah. XI Of 1965 :-

In section 281 of the principal Act, in sub-section

(3):-

(1) For the words two hundred rupees the words two thousand rupees shall be substituted;

(2) For the words twenty rupees the words two hundred rupees shall be substituted.

46. Amendment Of Section 285 Of Mah. XI Of 1965 :-

In section 285 of the principal Act, in sub-section (3), for the words five hundred rupees the words five thousand rupees shall be substituted.

47. Amendment Of Section 291 Of Mah. XI Of 1965 :-

In section 291 of the principal Act:-

(1) In sub-section (1):-

(a) In clause (1), for the words "three hundred rupees" the words three thousand rupees shall be substituted;

(b) In clause for the words five hundred rupees the words five thousand rupees "shall be substituted;

(2) In sub-section (2), in clause (a), for the words two hundred and fifty rupees the words two thousand and five hundred rupees shall be substituted.

48. Amendment Of Section 292 Of Mah. XI Of 1965 :-

In section 292 of the principal Act:-

(1) In clause (a) for the words one hundred rupees the words one thousand rupees shall be substituted;

(2) In clause (b), for the words two hundred and fifty rupees the words two thousand and five hundred rupees shall be substituted.

49. Amendment Of Section 284 Of Mah. XI Of 1965 :-

In section 294 of the principal Act, in sub-section (2), for the words fifty rupees the words five hundred rupees shall be substituted;

50. Amendment Of Section 295 Of Mah.XI Of 1965 :-

In section 295 of the principal Act, in sub-section (2), for the words one hundred rupees the words one thousand rupees shall be substituted.

51. Amendment Of Section 296 Of Mah.XI Of 1965 :-

In section 296 of the principal Act, in sub-section (6), for the words five hundred rupees the words five thousand rupees shall be substituted.

52. Amendment Of Section 299 Of Mah. XI of 1965 :-

In section 299 of the principal Act:-

(1) For the words one hundred rupees the words one thousand rupees shall be substituted;

(2) For the words ten rupees the words one hundred rupees shall be substituted.

53. Amendment Of Section 300 Of Mah.XI Of 1965 :-

In section 300 of the principal Act, for the words two hundred and fifty rupees the words two thousand and five hundred rupees shall be substituted.